

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.1665
TO BE ANSWERED ON 28-12-2017

Hindrance in Implementation of SBM

1665. SHRI SHIVKUMAR UDASI:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether Swachh Bharat Mission (SBM) is facing socio-political resistance in sidestepping the inhuman and illegal practice of manual scavenging and if so, the details thereof;
- (b) whether the Union Government is granting funds to different States to achieve the objectives of SBM; and
- (c) if so, the details of the funds that have so far been provided to various States during each of the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) No, Madam. The Swachh Bharat Mission (Gramin) SBM (G) was launched on 2nd October, 2014, which aims at attaining Open Defecation Free India by 2nd October 2019. As per SBM (G) guidelines para 5.4.6 “Construction of “insanitary latrines” as defined “The prohibitions of Employment As Manual Scavenger and Rehabilitation Act, 2013” at Para 2.(1) (e) is not permitted in the rural areas. The existing “insanitary latrines” if any, should be converted to sanitary latrines and the sharing pattern for incentive for the targeted beneficiaries shall be identical to that of construction of individual house hold latrines
- (b) Yes, Madam.
- (c) State/UT-wise, central share released under SBM (G) during last 3 years and current year is at Annexure-1.

Annexure-1.

Statement referred in part (c) of the reply to Lok Sabha Un-Starred Question No.1665
due for reply on 28-12-2017

| State/UT-wise, Central share released under SBM(G) during last 3 years and current year (Rs. in Crore) | | | | |
|--|----------------|----------------|-----------------|--------------------------|
| State/UT | 2014-15 | 2015-16 | 2016-17 | 2017-18(Upto 26.12.2017) |
| A & N ISLANDS | 0.00 | 3.40 | 3.00 | 5.00 |
| ANDHRA PRADESH | 116.10 | 234.17 | 342.21 | 599.21 |
| ARUNACHAL PRADESH | 14.61 | 38.71 | 65.09 | 66.55 |
| ASSAM | 185.78 | 474.27 | 747.58 | 300.65 |
| BIHAR | 0.00 | 221.55 | 131.86 | 299.20 |
| CHHATTISGARH | 28.12 | 144.72 | 584.46 | 641.49 |
| D & N HAVELI | 0.00 | 0.00 | 0.00 | 3.00 |
| DAMAN & DIU | | | | 2.00 |
| GOA | 0.00 | 1.05 | 0.00 | 0.00 |
| GUJARAT | 156.07 | 478.22 | 751.23 | 252.94 |
| HARYANA | 5.93 | 32.76 | 68.79 | 0.00 |
| HIMACHAL PRADESH | 130.17 | 4.37 | 117.30 | 0.00 |
| JAMMU & KASHMIR | 103.08 | 4.05 | 59.51 | 147.82 |
| JHARKHAND | 23.05 | 97.32 | 455.46 | 669.60 |
| KARNATAKA | 312.54 | 450.77 | 419.56 | 452.01 |
| KERALA | 33.97 | 8.50 | 196.28 | 0.00 |
| MADHYA PRADESH | 0.00 | 374.33 | 1210.77 | 1340.45 |
| MAHARASHTRA | 236.11 | 567.45 | 528.94 | 755.33 |
| MANIPUR | 9.18 | 44.19 | 27.28 | 25.33 |
| MEGHALAYA | 0.00 | 35.65 | 75.70 | 52.30 |
| MIZORAM | 0.00 | 3.32 | 10.98 | 12.28 |
| NAGALAND | 20.87 | 10.83 | 64.12 | 35.13 |
| ODISHA | 65.84 | 571.50 | 863.65 | 241.20 |
| PUDUCHERRY | 2.00 | 4.40 | 0.00 | 10.00 |
| PUNJAB | 0.00 | 38.70 | 197.02 | 132.61 |
| RAJASTHAN | 271.57 | 938.73 | 777.30 | 300.00 |
| SIKKIM | 3.89 | 6.12 | 6.87 | 1.21 |
| TAMIL NADU | 205.12 | 78.94 | 537.02 | 514.14 |
| TELANGANA | 105.62 | 128.39 | 135.72 | 262.03 |
| TRIPURA | 50.65 | 38.89 | 24.98 | 0.00 |
| UTTAR PRADESH | 237.99 | 565.39 | 1153.33 | 1889.68 |
| UTTARAKHAND | 40.52 | 49.37 | 348.05 | 132.03 |
| WEST BENGAL | 371.52 | 712.92 | 655.50 | 492.77 |
| | 2730.30 | 6362.96 | 10559.58 | 9635.95 |